

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. 433 of 2013
In Appeal No. 198 of 2013

Dated : 13th January, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

K.K.K. Hydro Power Ltd. ... Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Ishita Choudhuri Dasgupta
Mr. Antaryami Upadhyay

Counsel for the Respondent(s) : Ms. Shikha Ohri
Mr. Ruth Elwin for R-1

Mr. Anand K. Ganesan for R-2

ORDER

The learned Counsel for the Respondent No.2 seeks some time to file reply in the I.A. Accordingly, he is directed to file the same on or before 27.01.2014 after serving copy on the other side.

Post the matter for hearing on **6th February, 2014.**

In the meantime, rejoinder if any, be filed.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member